

होना चाहिए। यह भी उल्लिखित किया जा सकता है कि दण्ड प्रक्रिया संहिता (संशोधन) विधेयक, जो अब संसद के दोनों सदनों की संयुक्त समिति को निदिष्ट किया गया है, विधि आयोग के सुझावों को प्रभाव देना चाहता है। जहाँ तक सिविल प्रक्रिया संहिता, 1908 का संबंध है, उसे विधि आयोग को खर्चा कम करने और मुकदमों में विलम्ब से बचने की दृष्टि से पुनः जांचने के लिए वापिस भेज दिया गया है।

**Agreement between I J M. A. and  
Unions of Jute Workers**

7987. SHRI INDRAJIT GUPTA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Indian Jute Mills Association has signed an agreement on the 7th May, 1972 with the unions of jute workers for higher wages and other benefits;

(b) if so, the total estimated cost per annum of the additional wages and allowances to the industry;

(c) whether the Indian Jute Mills Association has approached Government for any compensation in the shape of reduced taxes, excise or export duties or higher prices for 'B Twill' sacks;

(d) if so, Government's reaction in the matter; and

(e) whether the (unprecedented) profits of the mills in 1971 have given them enough margin to absorb higher labour costs ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE (SHRI  
A. C. GEORGE) : (a) Yes, Sir.

(b) As per estimate prepared by the Industry about Rs. 20 crores.

(c) No, Sir.

(d) Does not arise.

(e) The capacity to pay higher wages

must obviously have been taken into account while arriving at the settlement.

**Import Licences for Ish Alloy Steel  
Private and Purushottam Traders,  
Indore**

7988. SHRI PHOOL CHAND VERMA : Will the Minister of FOREIGN TRADE be pleased to state the number of import licences granted to Ish Alloy Steel Private Ltd., Indore and Purushottam Traders Private Ltd., Indore during the last three years, year-wise, and the purpose and value thereof ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE (SHRI  
A. C. GEORGE) : Particulars of all import licences issued are published in the Weekly Bulletin of Industrial Licences, Import Licences and Export Licences, copies of which are supplied regularly to Parliament Library.

**घनबाद रेलवे स्टेशन (बिहार) में प्रवर्धन  
और धरना**

7989. श्री शिव कुमार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या घनबाद (बिहार) रेलवे स्टेशन पर बहुत बड़ी संख्या में प्रदर्शनकारियों ने रेल की पटरियों पर धरना देकर 2 घंटे तक गाड़ियों के यातायात को रोके रखा; और

(ख) यदि हाँ, तो इसके क्या कारण हैं और इस पर सरकार की क्या प्रतिक्रिया है ?

रेल मंत्री (के० हनुमन्तैया) : (क) जी हाँ।

(ख) धरना पटना और घनबाद के बीच एक सीधी गाड़ी के मार्ग पर जोर देने के लिए दिया गया था।

ऐसी गाड़ी चलाने के बारे में जाँच की जा रही है।